

Appendix Table 3: Revenue Receipts

(Amount in ₹ crore)

Item	2008-09 (Accounts)	2009-10 (Budget Estimates)	2009-10 (Revised Estimates)	2010-11 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	6,94,657	8,04,943	8,07,388	9,13,038	1,12,731	16.2	2,445	0.3	105,650	13.1
I. Tax Revenue (A+B)	4,82,983	5,52,243	5,31,004	6,27,147	48,021	9.9	-21,239	-3.8	96,144	18.1
A. Revenue from States' Taxes (i to iii)	3,21,930	3,66,523	3,65,527	4,26,682	43,597	13.5	-995	-0.3	61,154	16.7
(i) Taxes on Income (a+b)	3,554	3,804	3,678	3,977	124	3.5	-126	-3.3	299	8.1
(a) Agricultural Income Tax	43	34	73	81	29	68.2	39	116.3	9	12.0
(b) Tax on Professions, Trades, Callings and Employment	3,511	3,771	3,605	3,895	94	2.7	-165	-4.4	290	8.0
(ii) Taxes on Property and Capital Transactions (a to c)	41,383	48,218	44,459	52,746	3,076	7.4	-3,759	-7.8	8,287	18.6
(a) Stamps and Registration Fees	36,066	42,937	39,230	46,039	3,164	8.8	-3,707	-8.6	6,809	17.4
(b) Land Revenue	4,834	4,780	4,588	5,943	-246	-5.1	-192	-4.0	1,355	29.5
(c) Urban Immovable Property Tax	482	500	641	764	159	32.9	140	28.0	123	19.3
(iii) Taxes on Commodities and Services (a to g)	2,76,994	3,14,501	3,17,390	3,69,959	40,397	14.6	2,889	0.9	52,569	16.6
(a) Sales Tax*	1,98,327	2,25,009	2,25,227	2,64,848	26,900	13.6	218	0.1	39,621	17.6
(b) State Excise Duties	40,990	45,961	47,729	55,478	6,739	16.4	1,768	3.8	7,749	16.2
(c) Taxes on Vehicles	16,446	18,695	18,758	21,561	2,311	14.1	63	0.3	2,803	14.9
(d) Taxes on Passengers and Goods	8,541	9,552	9,281	10,641	740	8.7	-271	-2.8	1,360	14.7
(e) Electricity Duties	9,530	11,745	12,908	13,524	3,378	35.4	1,163	9.9	616	4.8
(f) Entertainment tax	981	885	912	1,199	-69	-7.1	27	3.1	287	31.4
(g) Other taxes and duties	2,178	2,654	2,575	2,709	397	18.2	-79	-3.0	134	5.2
B. Share in Central Taxes	1,61,052	185,720	1,65,477	2,00,466	4,424	2.7	-20,243	-10.9	34,989	21.1
II. Non-tax Revenue (C + D)	2,11,675	252,700	2,76,384	2,85,891	64,710	30.6	23,684	9.4	9,506	3.4
C. Grants from the Centre	1,29,923	1,68,683	1,79,206	1,83,282	49,283	37.9	10,523	6.2	4,075	2.3
D. States' Own Non-Tax Revenue (a to f)	81,751	84,017	97,178	1,02,609	15,427	18.9	13,161	15.7	5,431	5.6
(a) Interest Receipts	16,356	13,010	16,812	16,356	456	2.8	3,802	29.2	-456	-2.7
(b) Dividends and Profits	833	497	488	758	-345	-41.4	-9	-1.8	270	55.3
(c) General Services of which: State Lotteries	22,279	26,706	30,296	27,601	8,017	36.0	3,590	13.4	-2,695	-8.9
(d) Social Services	5,089	5,863	5,769	6,559	680	13.4	-94	-1.6	790	13.7
(e) Economic Services	7,726	7,055	8,493	11,387	767	9.9	1,439	20.4	2,893	34.1
(f) Fiscal Services	34,555	36,749	40,183	46,507	5,627	16.3	3,433	9.3	6,325	15.7
	2	0	906	0	904	0.0	906	0.0	-906	-100.0

* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

Note : Figures for 2008-09 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.

'-': Negligible/Nil/Abnormal growth due to low base.